

National Company Law Tribunal

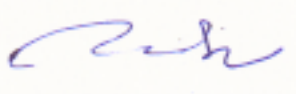
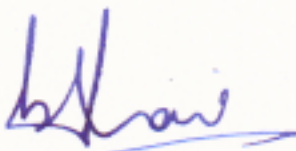
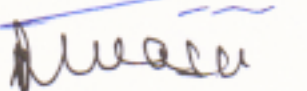
Allahabad Bench

CP NO. 28/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: MIS Super Tannery Ltd

SECTION OF THE COMPANIES ACT: 391/394 of the Companies act of 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	M.K. Bagri	OL Advt	RDCNRJ	
2.	Abhinav Mehrotra	Adv.	STL/ATL	
3.	R.K. Awashti	CA NO.28/2016 PES	STL	

Sh. Abhinav Mehrotra, Advocate for the petitioner. Sh. M.K. Bagri, OL for  
the Central Government. The case is fixed for the argument on sanction of the  
proposed Company Scheme.

The matter be listed on 10<sup>th</sup> November, 2017.

Dated:26.10.2017

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)

  
H.P. Chaturvedi, Member (Judicial)